

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF Radharani Exports Private
Limited**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Radharani Exports Private Limited
2.	Date of incorporation of corporate debtor	22-09-2012
3.	Authority under which corporate debtor is incorporated / registered	RoC -Jaipur
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U52190RJ2012PTC040215
5.	Address of the registered office and principal office (if any) of corporate debtor	457, Ganesh nagar, Niwaru road, Jhotwara Jaipur RJ- 302012, IN
6.	Date of closure of Insolvency Resolution Process	09-10-2023
7.	Liquidation commencement date of corporate debtor	22-11-2023
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Prashant Agrawal, Insolvency Professional Reg No. IBBI/IPA-001/IP-P00053/2017-18/10127 AFA No. AA1/10127/02/021124/106230 valid up to 02-11-2024
9.	Address and e-mail of the liquidator, as registered with the Board	Mr. Prashant Agrawal, Liquidator Address: Building No. F - 174, First Floor (F - 106), Sumer Complex, Gautam Marg,

		B/h Bagadia Bhawan, C - Scheme, Jaipur - 302001 Rajasthan E-mail: ippagrawal@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	ippagrawal@gmail.com/ cirp.repl2023@gmail.com
11.	Last date for submission of claims	22-12-2023

Notice is hereby given that the National Company Law Tribunal, Jaipur Bench, has ordered the commencement of liquidation of the **Radharani Exports Private Limited** on **22-11-2023**.

The stakeholders of **Radharani Exports Private Limited** are hereby called upon to submit their claims with proof on or before **22-12-2023**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.



Mr. Prashant Agrawal, Liquidator

Radharani Exports Private Limited

Reg No. IBBI/IPA-001/IP-P00053/2017-18/10127

AFA No. AA1/10127/02/021124/106230 valid up to 02-11-2024

Building No. F - 174, First Floor (F - 106), Sumer Complex, Gautam Marg,

B/h Bagadia Bhawan, C - Scheme, Jaipur - 302001 Rajasthan

Email Address: ippagrawal@gmail.com / cirp.repl2023@gmail.com

Date: 24-11-2023

Place: Jaipur

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF RADHARANI EXPORTS PRIVATE LIMITED		
S. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Radharani Exports Private Limited
2.	Date of incorporation of corporate debtor	22-09-2012
3.	Authority under which corporate debtor is incorporated/registered	RoC -Jaipur
4.	Corporate identity number / limited liability identity number of corporate debtor	U52190RJ2012PTC040215
5.	Address of the registered office and principal office (if any) of corporate debtor	457, Ganesh nagar, Niwaru road, Jhotwara Jaipur RJ- 302012, IN
6.	Date of closure of insolvency resolution process	09-10-2023
7.	Liquidation commencement date of corporate debtor	22-11-2023
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Prashant Agrawal, Insolvency Professional Reg No. IBB/MPA-001/IP-P00053/2017-18/10127 AFA No. AA1/10127/02/021124/106230 valid up to 02-11-2024
9.	Address and e-mail of the liquidator, as registered with Board	Mr. Prashant Agrawal, Liquidator Address: Building No. F 174, First Floor (F 106), Sumer Complex, Gautam Marg, B/h Bagadia Bhawan, C Scheme, Jaipur 302001 Rajasthan E-mail: ippagrawal@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	ippagrawal@gmail.com/cirp.rep12023@gmail.com
11.	Last date for submission of claims	22-12-2023

Notice is hereby given that the National Company Law Tribunal, Jaipur Bench, has ordered the commencement of liquidation of the **Radharani Exports Private Limited** on **22-11-2023**. The stakeholders of **Radharani Exports Private Limited** are hereby called upon to submit their claims with proof on or before **22-12-2023**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Date: 24-11-2023
Place: Jaipur

Mr. Prashant Agrawal, Liquidator
Radharani Exports Private Limited
Reg No. IBB/MPA-001/IP-P00053/2017-18/10127
AFA No. AA1/10127/02/021124/106230 valid up to 02-11-2024
Building No. F 174, First Floor (F 106), Sumer Complex, Gautam Marg, B/h Bagadia Bhawan, C Scheme, Jaipur 302001 Rajasthan
Email Address: ippagrawal@gmail.com / cirp.rep12023@gmail.com



फार्म बी
सार्वजनिक सूचना

(दिवाला और दिवालियापन बोर्ड (परिसमापन प्रक्रिया) विनियम, 2016
विनियमन 12)

राधारानी एक्सपोर्ट्स प्राइवेट लिमिटेड के हितधारकों के ध्यान के लिए

क्र. सं.	व्यक्ति	विवरण
1.	कॉर्पोरेट देनदार का नाम	राधारानी एक्सपोर्ट्स प्राइवेट लिमिटेड
2.	कॉर्पोरेट देनदार के निगमन की दिनांक	22-09-2012
3.	प्राधिकरण जिसके अंतर्गत कॉर्पोरेट देनदार निर्गमित/पंजीकृत है	आरओसी, जयपुर
4.	कॉर्पोरेट पहचान संख्या / कॉर्पोरेट देनदार की सीमित देयता पहचान संख्या	U52190RJ2012PTC040215
5.	कॉर्पोरेट देनदार के पंजीकृत कार्यालय और प्रधान कार्यालय (यदि कोई हो) का पता	457, गणेश नगर, निवाकर रोड, शोडवाड़ा जयपुर आरओसी 302012, आईएन
6.	दिवाला संकल्प प्रक्रिया को बंद करने की दिनांक	09-10-2023
7.	कॉर्पोरेट देनदार की परिसमापन प्रारंभ दिनांक	22-11-2023
8.	परिसमापक के साथ दिवाला पेशेवर का नाम और पंजीकरण संख्या	श्री प्रशांत अग्रवाल, दिवाला पेशेवर पंजीकरण संख्या IBBI/PA-001/ IP-P00053/2017-18/10127 एएफएनओ. AA1/10127/02/021124/ 106230 02-11-2024 तक वैध
9.	परिसमापक का पता और ईमेल, जैसा कि बोर्ड के साथ पंजीकृत है।	श्री प्रशांत अग्रवाल, परिसमापक पता: ब्रिजिंग नंबर एक 174, पहली मंजिल (एक सुपर कॉम्प्लेक्स, गीतम मार्ग, सी/एच बगदिया भवन स्क्रीन, जयपुर 302001 राजस्थान ई-मेल: ippagrawal@gmail.com/
10.	परिसमापक के साथ पत्राचार के लिए उपयोग किया जाने वाला पता और ई-मेल	ippagrawal@gmail.com/ cirp.repl2023@gmail.com
11.	दाखी को प्रस्तुत करने की अंतिम दिनांक	22-12-2023

इसके द्वारा नोटिस दिया जाता है कि नेशनल कंपनी लॉ ट्रिब्यूनल, जयपुर बेंच ने 22-11-2023 को राधारानी एक्सपोर्ट्स प्राइवेट लिमिटेड का परिसमापन शुरू करने पर आदेश दिया है। राधारानी एक्सपोर्ट्स प्राइवेट लिमिटेड के हितधारकों को प्रमाण के साथ 22-12-2023 को या उससे पहले आदेश नंबर 10 के सामने डॉक्यूमेंट पत्र पर परिसमापक को प्रस्तुत करने के लिए है। वित्तीय जगदाल अपने दावे प्रमाण के साथ केवल इलेक्ट्रॉनिक माध्यम से प्रस्तुत करेंगे। अन्य सभी लेनदार व्यक्तिगत रूप से या इलेक्ट्रॉनिक माध्यम से सबूत के साथ दावे प्रस्तुत कर सकते हैं। दाखी के मुद्दे या प्रमाण प्रस्तुत करने पर दुर्मात्र लग

दिनांक: 24-11-2023

स्थान: जयपुर

श्री प्रशांत अग्रवाल,
राधारानी एक्सपोर्ट्स प्राइवेट
पंजीकरण संख्या IBBI/PA-001/IP-P00053/2017-1
एएफए नंबर AA1/10127/02/021124/106230 02-11-202
ब्रिजिंग नंबर एक-174, पहली मंजिल (एक-106), सुपर कॉम्प्लेक्स, गीतम म
सी/एच बगदिया भवन, सी स्क्रीन, जयपुर 302001 राजस
ईमेल पता: ippagrawal@gmail.com / cirp.repl2023@gmail.co

